

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2211
TO BE ANSWERED ON 09.12.2024**

SOCIAL SECURITY COVERAGE

†2211. SHRI KANWAR SINGH TANWAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the current number of the employees provided social security coverage by the employer in the country;**
- (b) whether the Government has taken any concrete steps to expand social security coverage by reducing the coverage limit from twenty employees to ten employees under Employees Provident Fund (EPF);**
- (c) if so, the details thereof;**
- (d) whether the Government propose to reduce the PF coverage limit from twenty employees to ten employees to bring uniformity with ESIC; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a): Details of the current number of the employees under EPFO are given below:

No. of UANs of Members, whose EPF contribution received under Employee Provident Fund Scheme	7,20,28,109
No. of UANs of Members, whose EPS contribution received under Employee Pension Scheme	7,14,28,499

Contributed UANs.

The total number of Insured Persons covered under the ESI Scheme as on 31.03.2024 is 3.72 crores.

(b) to (e): The expansion of coverage is a continuous process taking into account various coverage parameters such as wage ceiling and class of establishments to which the Employees' Provident Fund & Miscellaneous Provisions Act, 1952 applies.

The Employees' Provident Fund & Miscellaneous Provisions Act, 1952 already permits establishments and the employers with less than 20 employees to voluntarily enroll under the Act and to avail of EPF benefits.
